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Title: Election of two members from Lok Sabha to the Post-Graduate Institute of Medical Education and Research, Chandigarh.

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): I beg to move:

"That in pursuance of Section 5(g) read with Section 6(2) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Post-Graduate Institute of Medical Education and Research, Chandigarh, subject to the other provisions of the said Act."

HON. SPEAKER: The question is:

"That in pursuance of Section 5(g) read with Section 6(2) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Post-Graduate Institute of Medical Education and Research, Chandigarh, subject to the other provisions of the said Act."

*The motion was adopted.*

*...(Interruptions)*

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